

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

NOTIFICATION NO. 8(RE-2003)/2002-2007.

NEW DELHI, THE 24th April, 2003.

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992) read with 1.1, 2.1 and 2.4 of the Export and Import Policy, 2002-2007(As amended upto 31.3.2003), the Central Government hereby makes the following amendments in the Schedule 2 ITC(HS) Classification of Export and Import items, 2002-2007.

2. The under noted item is free for export during 2003-2004 to Maldives subject to issue of no objection Certificate within the annual ceiling by the Chemical and Allied Product Export Promotion Council (CAPEXIL) who shall monitor the ceiling and send a quarterly report to Policy Cell-III in DGFT.

Stone Aggregate : 1,90,000 MTs
River Sand : 2,10,000 MTs

3. This issues in public interest.

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA